

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 309 of 2013

Dated : 4th July, 2014

Hublic Electricity Supply Co. Ltd.

..... Appellant(s)

Versus

M/s Parrys Sugar Industries Ltd.

..... Respondent(s)

ORDER

The Court has not assembled today.

As agreed by the parties, post the matter on **01.08.2014.**

COURT MASTER